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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 27-07-2017

PROCEEDINGS

Judiciary - Repatriation of Sri Mathew James, Sheristadar, Sub Court /Senior Superintendent District Court on deputation as Sheristadar District Court Kavaratti - posting orders issued

Read :- Letter F.No.17/04/2000-Services /2295 dated 13.07.2017

ORDER NO. B1(B) 733/2017

The term of deputation of Sri. Mathew James, Sheristadar, Sub Court /Senior Superintendent, District Court on deputation as Sheristadar, District Court, Kavaratti is due to expire on 31.07.2017. In the circumstances the following orders are issued

Sri. Mathew James, Sheristadar, Sub Court /Senior Superintendent, District Court on deputation as Sheristadar, District Court, Kavaratti is posted as Sheristadar, Sub Court, Mavelikkara.

On repatriation from his present post the officer will take charge as Sheristadar, Sub Court, Mavelikkara from the Junior Superintendent/Head Clerk/ Senior most U.D. Clerk of the Sub Court, Mavelikkara on or after 01.08.2017.

(By Order),



K. Babu

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government, Home (C) Department, Tvpm(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Director Sevices , Lakshadweep Administration, Union Territory of Lakshadweeo
The District Judge, Alappuzha
The Officers and Courts concerned
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Private Secretary to Hon'ble Mr. Justice P.N Ravindran
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2(A), B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell.
The Kerala Judicial Academy, High Court, Athani, Aluva
The Administrative Records Section, High Court (2 copies)